

(b) if so, to which country these nationals belong;

(c) how they managed to come in the country without passports; and

(d) what further action has been taken against them?

The Minister of Home Affairs (Shri G. B. Pant): (a) to (d). The information is being collected and will be laid on the Table of the House as soon as available.

Indo-Pak Financial Talks

*1166. { **Shri P. G. Deb:**
Shri Ram Krishna Gupta:
Shri Hem Barua:
Shrimati Ila Palchoudhuri:

Will the Minister of Finance be pleased to state:

(a) whether a meeting of the officials of India and Pakistan took place on the 8th December, 1959 in New Delhi;

(b) if so, the topics discussed; and

(c) the results of the conference?

The Minister of Finance (Shri Morarji Desai): (a) to (c). Attention is invited to the statement I made in the House on 18th December, 1959.

Seizure of Knives in Delhi

*1167. { **Shri Mohan Swarup:**
Shri P. C. Borooah:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that over 2,000 knives have been seized by Delhi Police in the month of November, 1959; and

(b) whether the Police authorities have been able to find out the purpose for which knives in such large numbers were being stored?

The Minister of Home Affairs (Shri G. B. Pant): (a) Yes.

(b) It appears that most of the knives were kept for sale.

Military Training for Youths

*1168. { **Shrimati Ila Palchoudhuri:**
Shri Ram Krishna Gupta:
Shri Prakash Vir Shastri:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a scheme has been drawn up by the Government of India to bring under arms more than two lakh youths of the country in the age-groups of 15 and 19;

(b) if so, the details thereof; and

(c) when it will be enforced?

The Minister of Defence (Shri Krishna Menon): (a) to (c). The details of a scheme for a large increase in the N.C.C. have been considered and progressively worked out. It is planned to initiate the necessary steps shortly. The age group we have at present under consideration is 16 to 19.

Smuggling of Gold

*1168-A. **Shrimati Maftda Ahmed:** Will the Minister of Finance be pleased to state:

(a) whether Government are aware that the Bombay Customs have recently detected smuggling of gold in powdered form through postal envelopes; and

(b) if so, the broad details thereof?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) and (b). Yes, Sir. In pursuance of prior information that Shri Vrijlal VasANJI Lalji, Bombay was receiving gold in powdered form from Aden through the medium of the post. On 2nd December, 1959, the Bombay Customs authorities searched his premises and recovered three envelopes, which had just been delivered, containing about one tola of gold each in powdered form. Immediately on the recovery of